

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION No. 1959  
TO BE ANSWERED ON 07.03.2018**

**CORRUPTION IN RAILWAYS**

**1959. SHRI ARKA KESHARI DEO:  
SHRI KAPIL MORESHWAR PATIL:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Government has taken any initiative against corrupt officials during the last four years;**
- (b) if so, the number of corruption cases registered against the railway officials in different railway zones during the above said period;**
- (c) whether the Government has any plan to make Indian railway as an ideal department by taking zero tolerance on corruption; and**
- (d) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI RAJEN GOHAIN)**

**(a) to (d) : A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 1959 BY SHRI ARKA KESHARI DEO AND SHRI KAPIL MORESHWAR PATIL TO BE ANSWERED IN LOK SABHA ON 07.03.2018 REGARDING CORRUPTION IN RAILWAYS**

**(a) & (b) As a result of preventive checks, decoy checks and investigations of complaints involving cases of irregularities including suspected corruption, officials are taken up under the Railway Servants (Discipline & Appeal) Rules 1968, and those found responsible are imposed punishment commensurate with the gravity of their misconduct(s). Zone-wise details of officials taken up owing to vigilance investigations during last 4 years are as given below:**

<b>Zonal Railway</b>	<b>2014</b>	<b>2015</b>	<b>2016</b>	<b>2017</b>
<b>Central</b>	<b>511</b>	<b>482</b>	<b>335</b>	<b>437</b>
<b>Eastern</b>	<b>210</b>	<b>161</b>	<b>229</b>	<b>196</b>
<b>East Central</b>	<b>482</b>	<b>410</b>	<b>416</b>	<b>392</b>
<b>East Coast</b>	<b>183</b>	<b>205</b>	<b>106</b>	<b>150</b>
<b>Northern</b>	<b>713</b>	<b>2248</b>	<b>2195</b>	<b>1678</b>
<b>North Central</b>	<b>176</b>	<b>251</b>	<b>260</b>	<b>204</b>
<b>North Eastern</b>	<b>492</b>	<b>551</b>	<b>402</b>	<b>449</b>
<b>Northeast Frontier</b>	<b>175</b>	<b>273</b>	<b>180</b>	<b>262</b>
<b>North Western</b>	<b>283</b>	<b>501</b>	<b>149</b>	<b>102</b>
<b>Southern</b>	<b>870</b>	<b>606</b>	<b>696</b>	<b>653</b>
<b>South Central</b>	<b>270</b>	<b>244</b>	<b>207</b>	<b>254</b>
<b>South Eastern</b>	<b>252</b>	<b>124</b>	<b>169</b>	<b>109</b>
<b>South East Central</b>	<b>104</b>	<b>113</b>	<b>132</b>	<b>139</b>
<b>South Western</b>	<b>72</b>	<b>9</b>	<b>122</b>	<b>227</b>
<b>Western</b>	<b>659</b>	<b>401</b>	<b>350</b>	<b>527</b>
<b>West Central</b>	<b>230</b>	<b>137</b>	<b>122</b>	<b>79</b>
<b>Total</b>	<b>5682</b>	<b>6716</b>	<b>6070</b>	<b>5858</b>

**(c) & (d) Railways have well established systems, rules and procedures which guide its various functions. The Railways also have a vigilance organization, spread over the entire railway system which conducts preventive, decoy and surprise checks. It also investigates complaints of corruption/irregularities received. If any irregularity is detected, suitable disciplinary action is taken, depending upon the gravity of the charges**

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**and in consultation with the Central Vigilance Commission for cases involving Group 'A' officers.**

**Corrective measures for system improvement and increasing transparency are taken regularly. Some of the recent initiatives include e-tendering of Works contract, procurements through e-tendering, e-auctions, changes in Tatkal reservation processes, registering of indents through Freight Operations Information System (FOIS), on line allotment of rakes etc. Regular training and seminars are also organized to educate the officials and enhance their knowledge and awareness.**

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